

**GOVERNMENT OF INDIA  
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)  
LOK SABHA**

UNSTARRED QUESTION NO:1606  
ANSWERED ON:04.03.2016  
Discovery of New Drugs  
Mahendran Shri C.; Parthipan Shri R.

**Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:**

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Central Council for Research in Ayurveda, Unani, Siddha and Homoeopathy are involved in discovery of new drugs;
- (b) if so, the details thereof;
- (c) the list of new patents discovered and registered by such councils during the last three years and the current year, councilwise;
- (d) whether the Government is planning to start centers of such councils in all States and if so, the details thereof;
- (e) whether there has been any delay in appointments in such councils; and
- (f) if so, the details thereof along with the corrective measures taken in this regard?

**Answer**

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)

(a) to (c): Yes. Research and Development in AYUSH is undertaken in accordance with the objectives and strategies outlined in the 'National Policy for Indian Systems of Medicine and Homoeopathy-2002'. Central Government has set up four Research Councils, namely Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Unani Medicine (CCRUM), Central Council for Research in Siddha (CCRS) and Central Council for Research in Homoeopathy (CCRH) which are involved in research activities, inter-alia including discovery of new drugs. CCRAS has developed three new drugs for Malaria, Diabetes and epilepsy besides 17 formulations for reproductive and child health care. CCRS has developed a

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drug for diabetes. CCRUM has developed and obtained patent for eight medicines and commercialized 16 medicines. Homoeopathy drugs are not patentable; therefore no patent has been filed in respect of Homoeopathy.

The details regarding new drugs; filing of patents etc. in respect of Research Councils during last three years are at Annexure-I.

(d): 80 units of the four Research Councils are already functioning in the country as per details given at Annexure-II.

(e) & (f): There has been some delay in appointments to the posts falling vacant in Councils due to administrative and legal issues. However, action has already been initiated to fill up 104 and 34 posts of Research Officers in CCRAS and CCRH respectively. The councils have made concerted efforts to sort out legal matters which have resulted in delay in appointments.

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